

No. A-22011/02/2016-Ad.II
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhavan,
New Delhi-110001, dated the 25th January, 2016

OFFICE ORDER

In accordance with the instructions of the Central Vigilance Commission and instructions issued by the Department of Personnel & Training to ensure probity among Government servants, the following posts of MCA HQ indicated below in the following sections hold by the Officers/ Officials of Indian Corporate Law Service and feeder Cadre of ICLS are classified as Sensitive :-

S. no.	Section	Posts identified as sensitive
1.	CL-II	a) Joint Director b) Deputy Director c) Assistant Director d) Senior Technical Assistant e) Junior Technical Assistant
2.	CL-III	a) Senior Technical Assistant b) Junior Technical Assistant
3.	CL-VII	a) Assistant Director b) Senior Technical Assistant c) Junior Technical Assistant

2. This issues with the approval of Secretary, MCA.


(Rakesh Kumar)

Under Secretary to the Government of India
Tele: 2338 3507

1. PS to Corporate Affairs Minister
2. Office of Secretary/ AS/ JS (M)/ JS (B)/ JS (K)/ JS (AC)/ EA
3. DGCoA/ DII(NS)/ DII (AS)
4. All Officers/ Sections of the Ministry
5. E-Governance cell for uploading the order under the category 'Miscellaneous'
6. Guard file.

2/2/11